

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.10/BB/17	-	Admission	Rule-6 of IB	Flight Raja Pvt. Ltd. Vs Air Pegasus Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① mukeshgadav

Flight Raja (Applicant)

Mukeshgadav


② VIKHAR
AHMED

AIR PEGASUS
PVT LTD

Vikar Ahmed

Counsel for petitioner is present. Counsel for respondent requested time to file objections.

List it on 15.06.2017.


MEMBER (J)


MEMBER (T)